

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH  
HYDERABAD**

O.A. No.021/00729/2018  
&  
M.A.No.021/465/2018 in OA.No.021/00729/2018

Date of Order :12.04.2019.

**Between :**

Smt.M.Shoba Rani, w/o M.Jagannadham,  
Aged about 56 yrs, Occ:Section Supervisor,  
Department of Posts, Telangana Circle,  
Hyderabad, r/o H.No.411/2, R.R.Colony,  
Secunderabad-500 025.

...Applicant

And

1. The Union of India, through the Secretary,  
M/o Communication, Department of Posts,  
Dak Bhawan, Sansad Marg, New Delhi-110 001.
2. The Asst. Director General,  
M/o Communication, Department of Posts,  
Dak Bhawan, Sansad Marg, New Delhi-110 001.
3. The Chief Postmaster General,  
Telangana Circle, Abids, Hyderabad-500 001.
4. The Assistant Postmaster General (FS),  
O/o the Chief Post Master General,  
Telangana Circle, Hyderabad-500 001.

... Respondents

Counsel for the Applicant ... Mr.Narinder Pal Singh

Counsel for the Respondents ... Mrs.K.Rajitha, Sr.CGSC

**CORAM:**

**THE HON'BLE MR.JUSTICE L.NARASIMHA REDDY, CHAIRMAN  
THE HON'BLE MRS.NAINI JAYASEELAN, MEMBER (ADMN.)**

**ORAL ORDER**

(As per Hon'ble Mr.Justice L.Narasimha Reddy, Chairman)

The learned counsel for the Applicant submitted that the applicant filed a letter dated 19.03.2019 addressed to the Registrar of the Tribunal seeking permission to withdraw the OA along with MA.No.465/2018.

2. We, therefore, accord permission to withdraw the OA along with MA.
3. The OA and M.A.No.465/2018 are dismissed as withdrawn. There shall be no order as to costs.

Sd/-

Sd/-

**( NAINI JAYASEELAN )  
MEMBER (ADMN.)**

**( JUSTICE L.NARASIMHA REDDY)  
CHAIRMAN**

Dated: this the 12<sup>th</sup> day of April, 2019

Dictated in the Open Court

Dsn.